

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.329/97

Between:

Dt. of Order: 4.4.97.

Kum. Chitluri Shanthi

Applicant.

And

1. The Chief Post Master General, A.P.Circle, Hyderabad.
2. The Senior Supdt. of Post Offices, Vijayawada Division, II Floor of Vijayawada Head Post Office, Opp. to Koteswara Rao Market, Vijayawada.
3. The Supdt. of Post Offices, Khammam Division, Khammam.

Respondents.

Counsel for the Applicants : Mr. P.N.A. Christian

Counsel for the Respondents : Mr. V. Rajeswara Rao

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Mr. P.N.A. Christian for the applicant and Mr. V. Rajeswara Rao, for the respondents.

Admit. Interim order passed on 21.3.97 is extended until further orders.

Asst. Reg.
DEPUTY REGISTRAR(J)

3.23

Copy to:

1. The Chief Postmaster General, A.P. Circle, Hyderabad.
2. The Senior Supdt. of Post Offices, Vijayawada Division, II Floor of Vijayawada Head Post Office, Opp. to Koteswara Rao Market, Vijayawada.
3. The Supdt. of Post Offices, Khammam Division, Khammam.
4. One copy to Mr. P.N.A. Christian, Advocate, CAT, Hyderabad.
5. One copy to Mr. V. Rajeswara Rao, Addl. CGSC, CAT, Hyderabad.
6. One duplicate copy.

YLKR

TYPED BY
COMPILED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 4/4/97

ORDER/JUDGEMENT

R.A./C.P/M.A.No.

D.A.NO. 329/97ⁱⁿ

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLIED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

II COURT

YLR

